शिक्षा मंत्री (श्री म० क० चागला) : (क) और (ख). जी नहीं । प्रत्येक विश्वविद्यालय चाहे वह केन्द्रीय हो अथवा राज्य का अपने विभिन्न पाठ्यक्रमों के लिए विद्यार्थियों के दाखिले से सम्बन्धित अपने नियम निर्धारित कर सकता है ।

भारत के अन्तर्विश्वविद्यालय बोर्ड की स्थायी समिति द्वारा अप्रैल, 1961 में दिये गये इस सुझाव को, कि केन्द्रीय विश्वविद्यालयों में दाखिला अखिल भारतीय और योग्यता के आधार पर किया जाना चाहिये, इन विश्वविद्यालयों के पास भेज दिया गया है ।

अगस्त, 1962 में, राष्ट्रीय एकता परिषद की सिफारिश पर, विश्वविद्यालय अनुदान आयोग ने भी भारत सरकार के अनुरोध पर, सभी विश्वविद्यालयों से अपने दाखिले के वर्तमान नियमों को यथावश्यक संशोधित करने के लिए प्रार्थना की थी, ताकि शैक्षिक योग्यता और पाठ्यक्रमों की उपयुक्तता के आधार पर दाखिला किया जा सके और कोई भी विद्यार्थी जो अन्य प्रकार से योग्य हो, केवल अपनी जाति, वर्ग, मत, जन्म-स्थान अथवा निवास-स्थान या अन्य बाहरी कारणों से दाखिले से वंचित न रह सके । इस पर भी जोर दिया गया था कि दाखिले उचित और निष्पक्ष होने चाहिये और "प्रभावों तथा दबावों" से मुक्त होने चाहिये ।

(ग) जिन विश्वविद्यालयों के विचार विश्वविद्यालय अनुदान आयोग को प्राप्त हुए हैं, उन्होंने आमतौर पर इन सिफारिशों से अपनी सहमति जाहिर की है ।

M.B. Boys Higher Secondary School, Reading Road, New Delhi

1760. **Shri Daji:**
Shrimati Vimla Devi:

Will the Minister of **Education** be pleased to state:

(a) the sanctioned strength of teachers in the M.B. Boys Higher Secondary School, Reading Road, New Delhi and the number of teachers serving in this school for the last six months;

(b) whether any request was made by the school authorities for filling up the vacant posts; and

(c) if so, when and the reasons why no action was taken thereon by the New Delhi Municipal Committee for a long time?

The Minister of Education (Shri M. C. Chagla): (a) Sanctioned strength. 43

Teachers serving from September 1964 to February, 1965 42

(b) and (c). Request to fill up the vacant post was received on 23-11-64. The post remained unfilled as 4 candidates selected for the post did not join. The post has been filled w.e.f. 24-2-1965.

Agitation by Salaried Class in Kerala

1761. **Shri P. C. Borooah:**
Shri P. R. Chakraverti:
Shri A. K. Gopalan:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the salaried class in Kerala have given threat of agitation to press their demands for interim relief and review of pay scales;

(b) whether Kerala Administration has asked for special financial aid from the Central Government to meet these demands; and

(c) if so, to what extent, and Government's decision thereon?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) and (c). The State Government had requested for Central Assistance to the extent of Rs. 3:8

crores during the current financial year, towards expenditure on raising the pay and dearness allowance etc. of State Government employees in general. The expenditure was done to be met by the State Government from out of their resources and it was not found possible to provide any specific assistance for this purpose. However, considering the difficult financial position of the State Government, they were allocated a loan of Rs. 2 crores in the current year 1964-65 as additional assistance towards their plan expenditure.

Indo-U.A.R. Cultural Programmes

1763. Shri P. C. Borooah: Will the Minister of **Education** be pleased to state:

(a) whether a U.A.R. cultural delegation is expected shortly;

(b) whether their visit is purported to finalising Indo-U.A.R. cultural programmes; and

(c) if so, a broad outline thereof?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) and (c). Do not arise.

Setting up of a Plant for Benzene

1764. Shri Rameshwar Tantia: Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that an agreement has been signed between the Government of India and an Italian firm for helping to set up a plant for benzene;

(b) if so, the main features of the agreement; and

(c) when the agreement is likely to take affect?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Yes.

(b) Under the agreement the firm will do the detailed engineering supply equipment and materials for the plant and supervise its erection near Koyali refinery. Indigenously available materials and equipment will be utilised to the maximum extent possible. The foreign exchange requirement of the project will be met out of ENI Credit to India. The Unit will produce 33,000 tonnes of Benzene and 14,000 tonnes of Toluene per annum.

(c) The agreement will beocme effective from the end of March, 1965.

इन्डियन कौन्सिल फार कल्चरल रिलेशन्स

1765. श्री प्रकाशवीर शास्त्री : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्हें इंडियन कोन्सिल फार कल्चरल रिलेशन्स में भारी आर्थिक अनियमितताओं एवं उसके वरिष्ठ अधिकारियों द्वारा नियुक्तियों आदि में पक्षपात के कुछ आरोपों के बारे में पता लगा है;

(ख) क्या 1962–63 तथा 1963–64 के वित्तीय प्रतिवेदनों में इस बारे में कुछ संकेत दिये गये हैं ;

(ग) क्या यह सच है कि विदेशों में हिन्दी के प्रचार के लिए जो आर्थिक सहायता इस कौंसिल को दी गई थी उसका भी सदुपयोग नहीं हुआ ;

(घ) क्या कौंसिल में कार्य करने वाले कर्मचारियों की सेवाओं के भी कोई विशिष्ट नियम नहीं हैं; और

(ङ) यदि हां, तो इस मामले में सरकार ने क्या कार्यवाही की है ?

शिक्षा मंत्री (श्री म० क० चागला) : (क) जी हां । कुछ गुमनाम शिकायतें मंत्रालय में प्राप्त हुई थी । जांच करने पर ये शिकायतें निराधार सिद्ध हुई ।

(ख) 1962–63 की रिपोर्ट में कोई भारी आर्थिक अनियमितता या पक्षपात का कोई उल्लेख नहीं है । 1963–64